


- Read:- (1)High Court letter No.C. 2103/1991, dated 7-1-1991.
(2)High Court letter No.C. 2103/2006, dated 30-12-2006.

:- NOTIFICATION :-

Under the powers vested in him under paragraph 628, Chapter XXXI of Civil Manual, Volume-I, 1960, and in exercise of the powers conferred by Sub-Section (2) of Section 22 of the Gujarat Civil Courts Act, 2005, the Principal District Judge, Jamnagar, is pleased to sanction the closing of all the Civil Courts in the Judicial District of Jamnagar for the Annual Summer Vacation for **30 days** commencing from **Saturday 14th May, 2016 to Sunday 12th June, 2016** (both days inclusive).

The office of the Nazir and Record Keeper, District Court, Jamnagar and the office of the Nazir of the subordinate Civil Courts of the District shall remain open during the Vacation on working days.


(R.M. Sareen)

Principal District Judge
Jamnagar

Copy forwarded with compliments to :-

1. The Registrar General, High Court of Gujarat, Ahmedabad (By letter).
2. The Manager, Govt. Press, Vadodara, for information and with a request to publish the same in the next issue of the Gujarat Government Gazette.
3. The Secretary, Legal Department, Sachivalaya, Gandhinagar.
4. The Principal District Judge _____.
5. The Principal Judge, City Civil Court, Bhadra, Ahmedabad.
6. The Principal Judge, Family Court _____.
7. The Chief Metropolitan Magistrate, Ahmedabad.
8. The Chief Judge, Small Cause Court, Ahmedabad.
9. The Accountant General, Rajkot/Ahmedabad.
10. The Collector, Jamnagar District, Jamnagar & Khambhalia.
11. The District Superintendent of Police, Jamnagar & Khambhalia.
12. The Jailor, District Jail, Jamnagar.
13. The Judge, Labour Court, Jamnagar.
14. The Member, Industrial Court, Jamnagar.
15. All the Courts working in this District.
16. The District Government Pleader, Jamnagar.
17. The Chairman, District Legal Services Authority, Jamnagar.
18. The Chairman, Taluka Legal Services Authority, Jamnagar/Dwarka.
19. The President, District Dispute Consumer Redressal Forum, Jamnagar.
20. The President, Bar Association, Jamnagar, Dhrol, Jodiya, Bhanvad, Jamjodhpur, Khambhalia, Kalyanpur, Kalavad, Dwarka & Lalpur.
21. The Treasury Office, Jamnagar.

Copy to:-

1. The Nazir, District Court, Jamnagar.
2. All Branches, District Court, Jamnagar.
3. Copy to be affixed on the notice board of this court.

BY ORDER

Registrar,
District Court,
Jamnagar